

**OFFICE OF THE DISTRICT JUDGE
DAKSHIN DINAJPUR AT BALURGHAT**

ENGLISH DEPARTMENT

Order No. 195

Dated: Balurghat, the 19th July, 2021

ORDER


In consonance with the direction contained in the **Hon'ble Calcutta High Court's Letter No. 2811-RG dated 17.07.2021** in the matter of Functioning of the Subordinate Judiciary, it is hereby ordered that the Courts and Offices of the Dakshin Dinajpur Judgeship will continue to function in the same manner observing all the modalities referred in the previous Orders relating to COVID-19 pandemic situation since 17.04.2021.

All the Learned Judges be requested to strictly follow the Roster allocated to them and make full utilization of the available resources for virtual/ hybrid functioning of the Court.

This Order is subject to modifications as per further Orders of the Hon'ble High Court at Calcutta. The Hon'ble High Court at Calcutta is apprised of the above, accordingly through email.

Considering the exceptional circumstances arising out of the restrictions imposed, this Order be circulated among all concerned, via Whats App / Email of the Judicial Officers. In the emergent situation, the **Order be also uploaded in the official website of the District Judgeship** for information to the ld. lawyers, staff and litigant public at large.

Inform all concerned.


(Sujasha Mukherji)
District Judge,
Dakshin Dinajpur at Balurghat.

Memo. No: 977 (37)/G

Date: 19.07.2021

• **Copy forwarded for information and taking necessary action, if any, to :-**

- 01-06)** The Additional District & Sessions Judge, 1st /2nd /3rd / Fast Track/ Special Court, Balurghat/ Buniadpur, Dakshin Dinajpur.
- 07-08)** The C.J.M. / A.C.J.M., Balurghat / Buniadpur, Dakshin Dinajpur.
- 09-00)** The Civil Judge (Sr. Division), Balurghat, Dakshin Dinajpur.
- 10-12)** The Judicial Magistrate / Judicial Magistrate, 2nd Court, Balurghat / Buniadpur, Dakshin Dinajpur.
- 13-14)** The Civil Judge (Jr. Division), Balurghat / Buniadpur, Dakshin Dinajpur.
- 15-00)** The Principal Magistrate, J.J.B., Subhayan Home, Dakshin Dinajpur at Balurghat.
- 16-00)** The Superintendent of Police, Dakshin Dinajpur at Balurghat.
- 17-21)** The Judge-in-Charge of Nezarath / Accounts / CD / F & S / D.R.R, Balurghat, Dakshin Dinajpur.
- 22-25)** The Judge-in-Charge of Nezarath / Accounts / CD / F & S, Buniadpur, Dakshin Dinajpur.
- 26-27)** District Judge's Vernacular Section/ Ejlash, Balurghat, Dakshin Dinajpur.
- 28-00)** The System Officer, District Judge's Computer Section, Balurghat, Dakshin Dinajpur.
- 29-33)** The G.P. / P. P. / A.P.P./ P.P.-in-Charge, Balurghat / Buniadpur, Dakshin Dinajpur.
- 34-00)** The Secretary, Dakshin Dinajpur District Advocates' Bar Association, Balurghat, Dakshin Dinajpur.
- 35-00)** The Secretary, Gangarampur Sub-Divisional Court Advocates' Bar Association, Buniadpur, Dakshin Dinajpur.
- 36-37)** The Secretary, Law Clerk Association, Balurghat/ Buniadpur, Dakshin Dinajpur.


District Judge,
Dakshin Dinajpur at Balurghat.